## To be published in the Gazette of India Extraordinary Part-II, Section-3, Sub-Section (II)

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Notification No. 52 /2015-2020 New Delhi, 28<sup>th</sup> December, 2022

Subject: Amendment in Import policy of Urad [Beans of the SPP Vigna Mungo (L.) Hepper] (ITC(HS) 0713 31 10) and Tur/Pigeon Peas (Cajanus Cajan) (ITC(HS) 0713 60 00) under ITC (HS) 2022, Schedule – I (Import Policy)

**S.O.(E):** In exercise of powers conferred by section 3 read with section 5 of the Foreign Trade (Development and Regulation) Act, 1992 (22 of 1992), read with paragraphs 1.02 and 2.01 of the Foreign Trade Policy, 2015-2020, as amended from time to time, the Central Government hereby amends the import Policy of Urad and Tur as under:

ITC(HS) Code	Item Description		Revised Policy Condition
07133110	Urad [Beans of the SPP Vigna Mungo (L.) Hepper]		Import is 'Free' up to 31.03.2024.
07136000	Tur/Pigeon Peas (Cajanus Cajan)		Import∘is 'Free' up to 31.03.2024.

**Effect of the Notification:** The "Free" Import Policy of Urad and Tur shall stand extended up to 31.03.2024.

This issues with the approval of Minister of Commerce & Industry.

(Santosh Kumar Sarangi

(Santosh Kumar Sarangi)
Director General of Foreign Trade &
Ex- officio Addl. Secretary to the Government of India

(File No. M-5012/300/2002/PC-2(A)./E-1657)